

PUNJAB VIDHAN SABHA SECRETARIAT

**TENTATIVE DATE-WISE PROGRAMME OF THE BUSINESS TO BE
TRANSACTIONED BY THE PUNJAB VIDHAN SABHA DURING
ITS TENTH (SPECIAL) SESSION, 2020, HELD ON THE 16TH
JANUARY, 2020 AND 17TH JANUARY, 2020.**

Thursday, the 16th January, 2020
(11.00 A.M.)

Governor's Address

Friday, the 17th January, 2020
(10.00 A.M.)

- i) Obituary References;
- ii) Resolution regarding ratification of the amendment to the Constitution (One Hundred and Twenty-sixth Amendment) Bill, 2019; and
- iii) Motion under Rule 16 regarding adjournment of the House sine-die.

Revised programme, if any, will follow.

**CHANDIGARH :
THE JANUARY, 2020.**

**SHASHI LAKHANPAL MISHRA,
SECRETARY.**

To

All Members of the Punjab Vidhan Sabha.

No. 6-LA-2020/ 969, dated Chandigarh, the 14 January, 2020.

No. 6-LA-2020/ 970, dated Chandigarh, the 14 January, 2020.

Copy forwarded for information to –

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab, Chandigarh;
3. the Principal Secretary to Hon'ble Chief Minister, Punjab;
4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs (with 4 spare copies);
5. the Principal Secretary to Governor, Punjab;
6. the Chief Electoral Officer and Secretary to Government, Punjab, Election Department, Chandigarh, (with 4 spare copies);
7. the Legal Remembrancer and Secretary to Government, Punjab, Department of Legal and Legislative Affairs, Chandigarh;
8. the Secretary-General, Rajya Sabha, Parliament House, New Delhi-110001;

P.T.O.

9. the Secretary-General, Lok Sabha, Parliament House, New Delhi-110001, (with two spare copies);
10. the Secretary to Government of India, Ministry of Parliamentary Affairs; 92, Parliament House, New Delhi-110001;
11. the Secretary, Government of India, Department of Legal Affairs, Ministry of Law, New Delhi-110001;
12. the Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi-110001;
13. the Secretaries to all State Legislative Assemblies/Councils in India;
14. the Deputy Secretary to Government of India, Ministry of Home Affairs, (Political I(A) Section), New Delhi-110001;
15. the Under Secretary to Government, Punjab, General Administration, (By name) with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries;
16. the Librarian, Lok Sabha Secretariat, Parliament House, New Delhi-110001;
17. the Director, Information and Public Relations, Punjab, Chandigarh;
18. The Incharge, United News of India, Building No.6, First Floor, Sector-42, Attawa, Chandigarh-160036;
19. the Incharge, Press Trust of India, S.C.O. 78, First Floor, Sector 47-D, Chandigarh; and
20. all Press Correspondents stationed at Chandigarh.


ASSISTANT INFORMATION OFFICER,
for SECRETARY.